

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/33(CHE)/2024
NAME OF THE PETITIONER(S) : S V Kalavathy
NAME OF THE RESPONDENTS : The Sourashtra Sabha
UNDER SECTION : Sec 244 of CA, 2013

ORDER

Present: Ld. Counsel Shri. K M Anand for the Petitioner.

None for the Respondent.

Ld. Counsel for the Petitioner seeks more time to present case laws on the maintainability of the petition.

List the petition for hearing on **21.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)